

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 12574/2013

MOONA & ORS.

Petitioner(s)

VERSUS

DEPUTY DIRECTOR, CONSOLIDATION & ORS.
(with interim relief and office report)

Respondent(s)

Date : 09/10/2014 This petition was called on for hearing today.

For Petitioner(s) Mr. Suresh Singh,Adv.
 Ms. Ruchi Kohli,Adv.

For Respondent(s) Ms. Sudha Pal,Adv.
 Mr. Vimal Chandra S. Dave,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 3 to 7 have already filed the counter affidavit as gets revealed from the perusal of the office report.

Respondent Nos. 1 and 2 shall file the counter affidavit within a period of four weeks, in case they intend to do so.

List again on 17.12.2014.

(M K HANJURA)
Registrar